

To  
The Block Land & Land Reforms Officer (BL & LRO),  
Jamuria Block Land & Land Reforms Office,  
P.O. Jamuria, P.S. Jamuria,  
District – Paschim Bardhaman,  
West Bengal, PIN – 713336.

Copy to:

1. The Sub-Divisional Land & Land Reforms Officer (SD-LRO), Asansol Sub-Division,  
P.O. & P.S. Asansol, District – Paschim Bardhaman, West Bengal, PIN – 713301.
2. The District Magistrate, Paschim Bardhaman,  
Court Compound, P.O. & P.S. Asansol, District – Paschim Bardhaman, West Bengal, PIN – 713301.
3. The Commissioner of Police, Asansol-Durgapur Police  
Commissionerate,  
Administrative Building, Kanyapur, G.T. Road, P.O. Asansol, P.S. Asansol  
North,  
District – Paschim Bardhaman, West Bengal, PIN – 713305.
4. The Inspector-in-Charge, Jamuria Police Station,  
P.O. & P.S. Jamuria, District – Paschim Bardhaman, West Bengal, PIN – 713336.
5. The Hon'ble National Green Tribunal, Eastern Zone Bench,  
15th & 16th Floor, India Exchange Place, Kolkata – 700001, West Bengal.

SUBJECT: COMPLAINT REGARDING ILLEGAL FILLING OF RECORDED PUBLIC POND AT MOUZA CHINCHURIA, JAMURIA BLOCK, DISTRICT PASCHIM BARDHAMAN.

Respected Sir/Madam,

We, the inhabitants of Chinchuria under P.S. Jamuria, District Paschim Bardhaman, most respectfully submit this complaint for your urgent consideration and necessary action.

NGT ETR KOLKATA

Recd. NCT/EBB/Kol/472

Date 17/11/2025

1. Accused Persons (owner of "Rana Brick") :
- *Paresh Ghosh*, son of Nishapati Ghosh, resident of Village - Hansdiha, P.O. Chinchuria, P.S. Jamuria, District - Paschim Bardhaman;
  - *Jobarani Ghosh* and her husband *Ashish Rana*, residents of Village - Dahuka, P.O. Chinchuria, P.S. Jamuria, District - Paschim Bardhaman.

2. Allegations:

The above-named accused are jointly and illegally attempting to fill up a pond situated in Block - Jamuria, Mouza - Chinchuria, corresponding to Plot Nos. 3311. As per the Record of Rights maintained by the Land & Land Reforms Department, these plots are categorically recorded as "Pond" and designated for "Public Purpose". (Attached herewith of copy of the Land Records)

3. Violation of Law:

The deliberate filling up of a recorded water body amounts to:

- Contravention of Section 4C of the West Bengal Land Reforms Act, 1955, which prohibits the conversion and destruction of water bodies without prior permission of the competent authority, AND an offence Under Section 4D of The WBLR Act 1955.
- Violation of environmental norms, as water bodies are protected under the Environment (Protection) Act, 1986, and judicial pronouncements of the Hon'ble Supreme Court and the Hon'ble National Green Tribunal.

4. Consequences of the Illegal Act:

If the accused succeed in obliterating the pond, it will cause grave harm to the locality, namely:

- Deprivation of irrigation water for agriculture, leading to economic loss to farmers.
- Adverse impact on the natural ecosystem and biodiversity dependent on the pond.
- Environmental imbalance resulting in scarcity of water and ecological degradation.

- o Loss of a public resource that has been reserved for community use, thereby infringing upon the rights of the villagers.

5. Urgency of Intervention:

The accused persons are acting swiftly to destroy the pond for their own commercial and private interests, without any sanction of law. Such activities are not only illegal but also against public interest, and require immediate restraint and penal action.

Prayer:-

In the circumstances aforesaid, we, the complainants, most humbly pray that your good offices may kindly:

- Issue immediate directions to stop the illegal filling up of the pond in Plot Nos. 3311 and 3290, Mouza Chinchuria, Block Jamuria.
- Take necessary action under the West Bengal Land Reforms Act, 1955 and other applicable laws against the accused persons.
- Ensure preservation and restoration of the said pond, so that it continues to serve its public purpose.
- Forward this matter to environmental authorities and the Hon'ble National Green Tribunal for appropriate proceedings.
- Take penal action against the violators to set an example and prevent recurrence of such illegalities in future.

We place our trust in your esteemed authority to take urgent and effective steps to safeguard the environment, public resources, and the legal rights of the community.

With highest regards,

Yours faithfully,  
The Inhabitants of Chinchuria,  
P.O. Chinchuria, P.S. Jamuria,  
District - Paschim Bardhaman,  
West Bengal, PIN - 713336.

1. *[Handwritten signature]*  
2. *[Handwritten signature]* - 8638853001 (8637853090)  
3. *[Handwritten signature]*  
4. *[Handwritten signature]*

४. सलम सुय  
Ankit Burmal

श्रीरव श्रद्धा  
Akshai Ravi

विश्वराम सुय

Arpan Khara  
Sandeep Banerjee  
Ravi Gaur

Seeraj Patil

~~Diwanth Singh~~  
Ujjwal Mohan

अ/स/म सुय  
अ/स/म सुय

S/ह/म सुय  
श्रीरव सुय

श्रीरव सुय

Ujjwal Banerjee

জেলা- পশ্চিম বর্ধমান খতিয়ান নং- ৩১৭৯

[ ২৩০৭০৬৯ ]



মৌজা- চিচুড়িয়া জে.এল.নং- ০৬৯

থানা- জামুড়িয়া

(১) রাজস্ব- টাকা

(২) জমির পরিমাণ(এ)- ১.১২০০

(৩) মোট দাগের সংখ্যা- ১

	(৪) অত্রস্বত্বের দখলকারের বিবরণ	(৫) স্বত্ব	(৬) মন্তব্য
নাম-	জবা রানা	রায়ত	
স্বামী-	আশীষ রানা		
ঠিকানা-	ডাহকা		

(৭) অত্রস্বত্বের নিজ দখলীয় জমি

দাগ নং	জমির প্রেনী	মন্তব্য	দাগের মোট	দাগের মধ্যে	দাগের মধ্যে
			পরিমাণ(এ)	অত্রস্বত্বের অংশ	অত্রস্বত্বের জমির অংশের পরিমাণ
			একর	হেক্টর	
৩৩১১	পুকুর		১.৬৪০০	০.৬৮৭৫	১.১২০০

আগত খং নং - 97,839

প্র:আচার পুকুর সেচনের জ ষ

সাধারণের ব্যবহার্য

মোট দাগের সংখ্যা- এক মাত্র

Certified to be true copy u/s 76 of Indian Evidence Act,1872 (Act 1 of 1872)

Fees Received : Application Fee : Rs. 10, Authentication Fee : Rs. 10 x 1, Total fee : Rs. 20, Copy No.:4485

জেলা- পশ্চিম বর্ধমান খতিয়ান নং- ৪৩৪৯

[ ২৩০৭০৬৯ ]



মৌজা- চিচুড়িয়া জে.এল.নং- ০৬৯

থানা- জামুড়িয়া

(১) রাজস্ব- টাকা

খতিয়ান তৈরির তারিখ - 27/03/2024

(২) জমির পরিমাণ(এ)- ০.৫২০০

(৩) মোট দাগের সংখ্যা- ১

	(৪) অগ্রস্বত্বের দখলকারের বিবরণ	(৫) স্বত্ব	(৬) মন্তব্য
নাম-	পরেশ ঘোষ	স্বত্ব	
পিতা-	নিশাপতি ঘোষ		
ঠিকানা-	ডাহকা		

(৭) অগ্রস্বত্বের নিজ দখলীয় জমি

দাগ নং	জমির শ্রেণী	মন্তব্য	দাগের মোট	দাগের মধ্যে	দাগের মধ্যে
			পরিমাণ(এ)	অগ্রস্বত্বের অংশ	অগ্রস্বত্বের জমির অংশের পরিমাণ
			একর	হেক্টর	
৩৩১১	পুকুর		১.৬৪০০	০.৩১২৫	০.৫২০০

আগত খং নং - 97,839  
প্র:আচার পুকুর সেচনের জ িয়  
সাধারণের ব্যবহার্য

মোট দাগের সংখ্যা- এক মাত্র